

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/1367/2021**

This the 10<sup>th</sup> day of September, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Sunny Singh Age 37 years S/o Raghbir Singh  
R/o H.No.81, Ward No.5, Tehsil Vijaypur District Samba. ....Applicant.

(By Advocate:-Shri Abhinav Sharma, Sr. Advocate assisted by Ms.Saba Atiq)

**Versus**

1. Union Territory of J&K  
Through Commissioner/Secretary to Govt.  
Industry and Commerce Department,  
Civil Secretariat, Srinagar/Jammu-180001.
2. Director,  
Handicrafts J&K Govt.,  
3<sup>rd</sup> Floor, Jawahar Lal Nehru Udyog Bhawan,  
Rail Head Complex, Jammu-180016.
3. Assistant Director,  
Handicrafts, Samba Nandani Hills Block-I,  
2<sup>nd</sup> Floor, Samba-184121.
4. Deputy Director Administration,  
Handicrafts and Handloom,  
3<sup>rd</sup> Floor, Jawahar Lal Nehru Udyog Bhawan,  
Rail Head Complex, Jammu-180016. ....Respondents

(By Advocate: Mr.Rajesh Thapa, DAG)

**ORDER**  
**[ORAL]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

Learned counsel for the applicant seeks permission to withdraw the present O.A with liberty to file a fresh one. Permission is granted.



2. Accordingly, the O.A. is dismissed as withdrawn with liberty as aforesaid.

**(ANAND MATHUR)**  
**MEMBER (A)**  
**/kdr/**

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**